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Title : Bills passed by the Houses of Parliament during the 6th Session of 14th Lok Sabha and assented to by the President (Laid).

SECRETARY-GENERAL: Sir, I lay on the Table the following eight Bills passed by the Houses of Parliament during the Sixth Session of Fourteenth Lok Sabha and assented to by the President since a report was last made to the House on the 25th November, 2005: -

1. The Punjab General Sales Tax (As in force in the Union Territory of Chandigarh) Repeal Bill, 2005;
2. The Appropriation (Railways) No. 5 Bill, 2005;
3. The Disaster Management Bill, 2005;
4. The Manipur University Bill, 2005;
5. The Taxation Laws (Amendment) Bill, 2005;
6. The Appropriation (No. 5) Bill, 2005;
7. The Criminal Law (Amendment) Bill, 2005; and
8. The Central Sales Tax (Amendment) Bill, 2005.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following six Bills passed by the Houses of Parliament and assented to by the President: -

1. The National Tax Tribunal Bill, 2005;
2. The State Emblem of India (Prohibition of Improper Use) Bill, 2005;
3. The Prevention of Insults to National Honour (Amendment) Bill, 2005;
4. The Constitution (Ninety-third Amendment) Bill, 2005;
5. The Andhra Pradesh Legislative Council Bill, 2005; and
6. The Commissions for Protection of Child Rights Bill, 2005.